- (vi) Maintenance of arrear sheets in respect of all company cases and non-company cases if the assessed income is over Rs. 20,000.
- (vii) Creation of Special Recovery Units in the Commissioners' charges to look after the expeditious recovery of outstanding demand.
- (viii) Rate of interest in case of delayed payments have been raised from 6 per cent to 9 per cent with effect from 1st October, 1967.
- (ix) Acceptance of crossed cheques by the Department and the opening of special receipt counters for this purpose in the Income-tax Offices.
- (x) Publication of names of assessees who are defaulters in the payments of taxes over certain prescribed limits.
- (xi) Arrear Clearance Fortnights, are being observed all over the country. During the period, special emphasis will be laid on carrying out pending adjustments/rectifications, giving effect to appellate orders and collecting the net demands due from the assessee.
- (xii) Appointment of an Expert Committee for tackling problems posed by the accumulation of assessments and arrears of taxes etc.

WORLD BANK ASSISTANCE FOR DEVE-LOPMENT OF METROPOLITAN CITIES

538. SHRI NIREN GHOSH:

SHRI M R. VENKATARAMAN: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Government of Tamil Nadu have recently sought the assistance of the World Bank for the development of the Madras Metropolitan area;
- (b) whether it is also a fact that a World Bank team visited India in December, 1969 to assess the requirements of the Metropolitan cities to develop their areas; and

(c) if so, what are the decisions of the World Bank team and the reaction of the Government of India thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P.C. SETHI): (a) No, Sir.

- (b) An officer from the newly created Urbanisation Division of the World Bank visited India in November, 1969, in order to acquaint himself with the problems of economic and physical planning in major Indian cities. He called on the Minister for Health, Family Planning & Works, Housing and Urban Development in Delhi and also visited Calcutta, Bombay and Madras and met there the authorities; concerned with urban development problems.
 - (c) Does not arise.

KHIMJI POONJA AND CO., BOMBAY

539. SHRI NIREN GHOSH:

SHRI MONORANJAN ROY: SHRI K.P. SUBRAMANIA MENON:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the reassessment of Income-tax of M/s-. Khimji Poonja & Company, Bombay for the years 1951-52 to 1955-56 which were reopened in March 1967 have not been completed so far.
 - (b) if so, the reason for the delay, and
- (c) by when the re-assessment is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P.C. SETHI): (a) Yes, Sir.

(b) and (c) The assessments in question are for five years and require careful investigation. Every effort Is being made to complete the investigations and finalise the assessments as early as possible.